

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3563-JK (LD) of 2024

DATED:- 19 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/3/2024

Dated:- 19- 03- 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
19.03.24

Annexure to the Government Order No.-3563 -JK(LD) of 2024 dated 19.03.2024

S No.	Case titled		OIC
1.	OA. No. 496/2023	Iftikhar Ahmed V/s UT of J&K & Ors.	Sh. Mohd Ayub Khan SFS, Divisional Forest Officer, Baderwah
2.	OA. No. 394/2023	Iftikhar Ahmed V/s UT of J&K & Ors.	
3.	OA. No. 1606/2022	Nusrat Ara V/s UT of J&K & Ors.	
4.	OA. No. 780/2021	Tariq Hussain V/s UT of J&K & Ors.	
5.	TA. No. 22/2023 in WP No. 948/2021	Ganesh Kumar V/s UT of J&K & Ors.	
6.	OA. No. 1468/2023	Kewal Krishan V/s UT of J&K & Ors.	
7.	WP(C) No. 636/2021	Sham Lal V/s UT of J&k through Financial Commissioner (Forest), & Another.	
8.	OWP No. 1806/2018	Zafrullah Khan Versus State of J&K &Ors	Sh. Abhijeet Joshi (SFS) Regional Director Kashmir
9.	WP(C) No. 2493/2019	Hotel Heaven Canal through its Partner Mohd Shaban Chachoo Versus State of J&K and Ors	
10.	OWP No. 44/2018	Ali Mohd Khan Versus State of J&K &Ors.	
11.	WP(C) No. 2388/2019	Shahnauz Hussain Versus J&K State PCB and Ors.	
12.		Inhabitants of Villager of Parigam, Wanpora and TumchiNowpora Versus Govt of J&K &Ors.	
13.	1807 of 2018	Mohammad Mousa Bhat Versus State of JK and Ors	
14.	1734 of 2022	Bhat Stone Crusher Versus Union Territory of J&K	
15.	WP(C) No. 2320/2021	M/s Sahara Stone crusher Versus Union Territory of J&K and ors	
16.	OWP No. 1414/2018	Ghulam Ahmad Bhat Versus State of J and K and Ors	

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17.	OWP No. 2041/2018	Ghulam MohiUd Din Ganai Versus Union of India and Ors.
18.	WP(C) No. 1304/2022	Bhat Dairy Farm Versus Union Territory of J&K and Ors
19.	OWP No. 650/2017	M/s Protect bio-Pharma Pvt. Ltd and Another Verus State of JK and Others
20.	OWP No. 1855/2017	Junaid Rather Versus State of JK &Ors.
21.	OWP No. 1051/2016	M/s Star Stone Crusher and Others Versus State of JK & Others.
22.	WP(C) No. 1820/2019	Inhabitants of Village KhrewPampore Versus State of J&K (Industries and Commerce Department)
23.	WP(C) No. 1360/2021	M/s National Infra construction Co. Gutlipore through its Managing Partner SajaParvaiz Versus Union Territory of J&K through Commissioner Secretary to Govt. Forest Deptt. andOrs.
24.	WP(C) No. 1777/2015	Welfare Committee Nursing Garh Versus State of JK and Others
25.	OWP No. 2041/2018	Ghulam MohiUd Din Ganai Versus Union of India and Ors.
26.	OWP No. 2047/2015	Zamindaran Humhama Through AB Rashid Rather Versus State of JK and Ors
27.	WP (C) ____ / 2018	Iqball Stone Crusher V/s State & Ors
28.	WP(C) No. 438/2021	k-11 Agro farm chananwari Versus Union Territory of J&K and ors (PCB)
29.	OWP No. 240 of 2010	Sona Star Prop. Shabir Ahmad Bhat Versus State of JK and Other (Forest Department)
30.	PIL NO. 18/2018,	Court on Its Own Motion Versus

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	2/2014	State of J&K &Ors.
31.	OWP No 696/2018. 893/2018	M/s Dar Poultry and Ors. Versus State of JK &Ors
32.	OWP No. 1027/2015	M/s G.R.G. Infra cone Pvt. Ltd. and Ors, Versus State of JK and Ors
33.	WP(C) No. 8/2020	Central Auqaf Committee Tarzoo Versus Union of India and Ors.
34.	WP(C) No. 1789/2015	Farooq Ahmad Padroo Versus State of JK &Ors
35.	WP(C) No. 3665/2019	Javid Ahmad Rather Versus Government of JK and Ors
36.	OWP NO. 1722/2011	Mohammad RamzanMalla Versus State of JK through Chief Secretary and Ors.
37.	OWP No. 347/2015	Mohammad Maqbool Ellahi Versus State of JK and Ors.
38.	OWP No. 751/2015	M/s Top Hill Projects pvt. Ltd. and ors. Versus State of JK and Ors.
39.	WP(C) No 1759 of 2022	Nazir Ahmad Parrey Versus UT of JK and Ors
40.	PIL No. 404 of 2021	Qazi Rashid Shams Versus State and Ors.
41.	WP (C) ___/ 2023	Bashir Ahmad Bhat V/s UT of J&K & Ors
42.	WP (C) ___/ 2023	Fayaz Ahmad Rather V/s UT of J&K & Ors
43.	WP (C) ___/ 2023	Mohd Iqbal Magray V/s UT of J&K & Ors
44.	WP (C) ___/ 2023	Gh Qadir Lone V/s UT of J&K & Ors
45.	WP (C) ___/ 2023	Peer Shamusu-ud-din V/s UT of J&K & Ors
46.	WP (C) ___/ 2023	Ghulam Mohammad Khnaday V/s UT of J&K & Ors
47.	WP (C) ___/ 2023	Farooq Ahmad Khnaday V/s UT of J&K & Ors
48.	WP (C) ___/ 2023	Ab Samad Beigh VS UtT of J&K & ors

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49.	WP (C) ____ / 2023	Javid Ahmad Bhat V/S UT of J&K & Ors
50.	WP (C) ____ / 2023	Arif Rashid Nalaband V/s UT of J&K & Ors
51.	WP (C) ____ / 2023	GH Hassen Thoker V/s UT of J&K & Ors
52.	WP (C) ____ / 2022	Haseena Banoo V/s UT of J&K & Ors
53.	WP (C) ____ / 2023	Ali Mohd Sopori V/s UT of J&K & Ors
54.	WP (C) 694/ 2023	Altaf Hussian Dar V/s UT of J&K & Ors
55.	WP (C) ____ / 2022	Malik Manzoor V/s UT of J&K & Ors
56.	WP (C) ____ / 2022	Mohd Umer Farooq V/s UT of J&K & Ors
57.	WP (C) ____ / 2023	Mir Rather Cement Products V/s UT of J&K & Ors.
58.	WP (C) ____ / 2023	Inhabitants of Vill. Lakhripra & Paller V/s UT of J&K & Ors
59.	WP (C) ____ / 2023	Inhabitants of Vill. Bategam Kupwara
60.	WP (C) ____ / 2023	Inhabitants of Vill Khunmoh V/s UT of J&K & Ors
61.	746 of 2023	Ghulam Mohammad Bhat Vs UT of J&K
62.	692 of 2023	Habibullah Malik Vs UT of J&K
63.	-----/2023	Bilal Ahmad Najar V/s UT of J&K & Ors
64.	_____/2023	M/s Ever Green Hollow Blocks, Kupwara
65.	1426/2020	Mushatq Ahmad Bhat & Ors V/s UT of J&K
66.	1475/2022	Ghulam Mohamad Ganie V/s UT of J&K
67.	2216/2021	M/s Joinery Mill and Saw Mill
68.		Red Rose Brick Kiln V/s UT & Ors
69.		Al Mehdi Brick Kiln & Ors UR of J&K & Ors
70.		Mudasir Ahmad Mir V/s UT of J&K & Ors
71.	2994/203	Ishfaq Ahmad Sofi V/s UT of J&K
72.	3396/2023	Zainudin Sakhi Brick Kiln V/s UT of J&K & Ors
73.		Alamdar Brick Kin & Ors V/s UT of J&K & Ors
74.		Aadil Brick Kiln & Ors V/s UT of J&K & Ors

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75.	04/2024	Habib Brick Kiln V/s UT of J&K & Ors	
76.		Mod Shafi Sheergugri V/s UT of J&K & Ors	
77.		Manzoor Ahmad Mir V/s UT of J&K	
78.	OW104 113 of 2013	Chenab Stone crusher KohBaghRamban V/s State and ors.	Sheweta Jindial (IFS) Regional Director Jammu
79.	OWP No. 1523 of 2010	Bodh Raj &Ors v/s State and Ors.	
80.	OWP No. 316 of 2010	Nanak Singh at Model Town Gangyal Jammu v/s State and Ors.	
81.	OWP No. 139/2007 Contp. No. 35 of 2005	Anil Paba and Anr. v/s Vijay Bakaya & ors.	
82.	OWP No. 183 of 2016	Ashok Kumar v/s State and Ors.	
83.	OWP No. 891 of 2014 & 1259 of 2013	Prithvi Raj Magotra and Anr. V/s State and Ors.	
84.	OWP No. 313 of 2019	V.K. Koul Dental Clinic and ors. V/s J&K SPCB & Ors.	
85.	OWP No. 956 of 2016	Sharma Stone Crusher Sidhra Jammu V/s State and Ors.	
86.	OWP No. 2106 of 2018	Netar Dental clinic and Ors. V/s J&K SPCB & Ors.	
87.	PIL No. 25 of 2017	Save Animal Value Environment through its Chairperson (against Dairy Farms) V/s State of Jammu and Kashmir & Ors.	
88.	OWP No. 608 of 2019	M/s Shalimar Thermoforming Pvt. Ltd. V/s State of J&K & Ors.	
89.	OWP No. 2408 of 2018	M/s Sudan Dental Clinic V/s J&K SPCB	
90.	OWP No. 66 of 2015	Raj Kamal Gardens & ors. V/s State	

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91.	OWP No. 399 of 2018	Sanjay Kumar &ors. V/s State and ors.
92.	PIL No. 06 of 2018	S. A. V. E (Save Animal Value Environment)
93.	OWP No. 1108 of 2018	Ashwani Kumar &ors. V/s State of J&K &Ors.
94.	WPC No. 1187/2021	M/s Bharat Stone Crusher Kaluchak V/s UT of J&K &Ors
95.	WPC No. 2140/2021	M/s CRB Enterprises and Anr. V/s UT of J&K &Ors
96.	WPC No. 1929 of 2022 (District Jammu)Do	Puran Chand Versus UT of J&K &Ors.
97.	(District JaDommu)	Paryavaran and Wasteland Development Cooperative Society Ltd. Jammu through its chairman G.s.Thakur&Ors v/s UT of J&K &Ors.
98.	WPCo(C) No.Do 2226 of 2022 (District Jammu)	Chander Mohan Sharma &Ors Versus UT of J&K &Ors.
99.	OWP No. 2158 of 2018	M/s Dental Roots &ors. v/s J&K SPCB &Ors.
100.	WP(C) No. 3463 of 2019	M/s Anupurna Resorts v/s State and Ors.
101.	WP(C) No. 3519/2019	Majotra Farms Tabba Road Bishnah Jammu V/s State and Ors.
102.	WP(C) No. 293 Of 2021	Jammu Resorts v/s State of J&K &Ors.
103.	WP(C) No. 4255 Of 2019	M/s Sharma Palace v/s UT of J&K &Ors.
104.	WP(C) No 4258 of 2019	Swaran Palace Maralian Road, Miran Sahib V/s UT of J&K &Ors.
105.	WP(C) No 4254 of 2019	Laxmi Palace Maralian Road, Miran Sahib v/s

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		UT of J&K &ors.
106.	WP(C) No 4257 of 2019	Kumar Palace v/s UT of J&K &Ors.
107.	WP(C) No 1492 of 2020	Inhabitants of Village Bagnoti Tehsil Nowshera v/s UT of JK and Ors.
108.	OWP No. 42 of 2012 (District Reasi)	Dev Raj v/s State of J&K &ors.
109.	OWP NO. 2149 of 2018 (District Reasi)	ShahzaadRafiq Prop. M/s Khan Engineer and Developer Village ShajrooMahore Reasi. V/s Regional Director, PCB Jammu.
110.	LPA(OW) 31/2016	Baba Brahma Stone Crusher Versus Sagar Chand & Ors
111.	OWP NO. 1933 of 2015 (District Udhampur	M/s Raj Palace Community Hall and Ors. V/sDo State and DoOrs
112.	1795 of 2021 (District Rajouri)	M/s Diamond stone crDousher through Zaheer Choudhry &Anr. V/s Union Territory of J&K &Ors
113.	612 of 2020	SukhSehaj Palace DigianaPulliAkaliKour Singh Nagar Jammu Versus UT of J&K and ors
114.	PIL No. 35 of 2014	Rattan Singh &Ors. (Wet Lands of J&K) v/s State
115.	294 of 2021	Sach Akhand Resorts v/s State and Ors.
116.	OWP No. 504 of 2007	Inhabitants of Village ChakKhore&Ors. V/s State and ors.
117.	OWP No. 1662 of 2016	Royal Resorts and Anr. v/s state of J&K &Ors.
118.	OWP No. 1199 of 2018	Renu Devi and Another V/s State and ors.
119.	WPC No. 2719 of 2019	M/s Sun City Farms v/s

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		State and ors.
120.	OWP NO. 1108 of 2018	Ashwani Kumar and Ors Versus State and Ors
121.	914 of 2013	M/s Bhawani Foundries Udampur through its Prop. Sh. SubashChander V/s State and ors.
122.	WP(C) No. 2589/2022	M/s Kartar Chand Prop. M/s Kavita Resorts MuthiRakhwalaJakhbarkathua Versus UT of J&K &Ors.
123.	427 of 2021	Royale Heritage Banquet Hall V/s UT of J&K &Ors.
124.	WPC No. 60 of 2022 (District Rajouri)	M/s Roshan Brick Kiln V/s UT of J&K &Ors
125.	OWP No. 787 of 2017 (District Jammu)	Man Mohan Munshi & Anr V/s State and Ors.
126.	OWP NO. 247 of 2014 (District Samba)	BushanLal v/s State of J&K &Ors.
127.	OWP No. 1259/2013 (District Samba)	Public Welfare Committee Samba V/s State and UDD and Ors
128.	WPC No 1306 / 2020 & 14 of 2020 (District Jammu)	Residents of Village Malpur & Ors v/s Director Geology & Mining and Ors.
129.	OWP No. 216/2017 (Distt. Rajouri)	Swastic Stone crusher Versus State of J&K
130.	WPC No. 2725 of 2021 (Distt. Rajouri)	Inhabitants of Village Dogani Chakli Loorkote & Dhanwan Block Doongi Tehsil Nowshera District Rajouri Versu UT of Jammu and Kashmir & Ors.
131.	1389 of 2022	Trikuta Metal & Fibre Industries V/s UT of J&K &Ors.
132.	1390 of 2022	Trikuta Tin Industries v/s UT of J&K &Ors.
133.	WP(C) NO. 193 of 2022	Kamal Kishore Singh & anr. V/s UT of J&K &Ors.

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134.	WPC No. 639/2022	Inhabitants of Village ShevaShrshubranagulmuna&Bardhr ana Tehsil MohallaDoda V/s UT of J&K &Ors.
135.	989/2022	Rajat Sharma v/s J&K SPCB
136.	WP(C) NO. 193 of 2022	Kamal Kishore Singh &anr. V/s UT of J&K &Ors.
137.	WP(C) No. 2522 of 2022	Inhabitants of Village Chaktroo through SarpanchHussinaWajid Versus UT of JK &Ors.
138.	WP(C) No, 2806/2021	Aditya Motorcades Poonch House, TalabTillo Jammu v/s UT of J&K &Ors
139.	PIL No. 15 of 2017	NavyugSethi V/s State and ors.
140.	744 of 2016	M/s Green Land Palace Lower Roop Nagar Jammu and Anr. v/s State and Ors.
141.	WP(C) No.2515/022	Shri Ram Versus UT of J&K
142.	426 of 2015	M/s Nakul Palace through Mangat Ram V/s State and Ors.
143.	WP(C) No. 2761/2022	Surinder Singh Manhas V/s UT of J&K &Ors
144.	30 of 2017	Anu Gupta & Others V/s State and Ors.
145.	WPC No. 505/2022 (District Udhampur)	Inhabitants of Panchayat Sunetar-B Block Ram Nagar Ward No.1 Tehsil Ram Nagar District Udhampur through Bishan Dass Versus UT of J&K
146.	OWP No. 731/2018 (Distt. Rajouri)	Dileep Kumar Prop. M/s Guru Ravi Dass Brick Kiln Versus J&K PCB & Ors
147.	WPC No. 2406/2023	M/s Sona Brick Industries Versus

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	(Distt.Udhampur)	UT of J&K & Ors
148.	WPC No. 2460/2023 (Distt.Kathua)	M/s Shiv Road & Builders Sahar Khad Kathua Versus Union territory of J&K
149.	WPC No. 2408/2023 (Distt. Kishtwar)	Inhabitants of Village Loharna Versus Union Territory of J&K & Ors
150.	WPC No. 2094/2021 (Distt.Ramban)	Inhabitants of Village Ind. Tehsil Gool District Ramban Versus UT of J&K & Ors
151.	144 of 2019	Rajan Vikrant v/s State and Ors.
152.	WP (C) 1632/2022	Raavi Stone Crusher V/s UT of J&K & Ors.
153.	WP (C) No. 157 of 2020	R.S. Polythene v/s State and Ors
154.	WP (C) No. 2828 of 2021	RiazAhmad &ors. v/s State and ors.
155.	WP(C) No. 1447/2021	Inhabitants of Village Chachawha & ors Versus UT of J&K & Ors
156.	Contempt No. 210 of 2018 (OWP No. 798 of 2018)	Inhabitants of Village Chachawha & ors Versus B. Siddrath Kumar & Ors
157.	WPC No. 2205 of 2022	Col. Sudhir Chand Kotoch (Retd). v/s UT of J&K & Ors.
158.	OWP No. 2140 of 2018	Members of Sant Girdharannad Paramhans through Shyam Lal Versus State of J&K & Ors
159.	WP(C) 2016 of 2022	Sansar Singh &Ors. V/s UT of J&K
160.	WP(C) No. 2810/2022	M/s Ghulam Nabi Mir V/s UT of J&K & Ors
161.	WP(C) No. 2802/2022	M/s Gupta Trading co. V/s UT of J&K & Ors
162.	WP (C) No. 2749 of 2022	Subash Chander Sharma V/s

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		UT of J&K &Ors.
163.	WP (C) No. 1388 /2021 & 1704/2021	Firdous Ahmad Dar V/s UT of J&K
164.	WPC No. 2094/2021 (Distt.Ramban)	Inhabitants of village Ind. Tehsil Gool v/s UT of J&K &Ors
165.	OWP No. 956/2010	Ram Pal Anand Versus State of J&K & Ors
166.	WP(C) No. 1054/2022	Inhabitants of Village Seen Thakran Udhampur and Ors Versus UT of J&K &Ors
167.	WPC No. 477/2023	Lakshmi Palace Banquet Hall through its Prop Madan Lal Versus UT of J&K &Ors
168.	WP(C) No. 480/2023	M/s Khajuria Banquet Hall through its Prop. Sh. Dheru Ram Versus UT of J&K &Ors.
169.	WPC No. 4253/2019	Sarika and Ors. Prop. Banquet Hall at Mandi Dansal Samba v/s J&K PCB &Ors
170.	WPC No. 372 of 2023	Shri Mohan Lal Sharma Prop M/s Maya Resorts Pallivijaypur Samba Versus UT of J&K &Ors.
171.	WPC No. 1027/2023 (District Samba)	M/s Anmol Health Care Versus UT of J&K & ors
172.	WPC No. 2368/2021 (District Udhampur)	Inhabitants of Tund, Nainsoo, Jarh, Londa, Ballian etc. Udhampur Versus UT of J&K & Ors.
173.	WPC No. 1705 / 2019	Lt. Col. J S Kanwar and Ors Versus State
174.	2118 of 2021 (District Jammu)	M/s Sparrow security (P) Ltd. Through M. Director Tazim Dar V/s UT of J&K &Ors.
175.	WP(C) No. 2033 of 2023 (District Poonch)	Shazad Shabnam Prop. M/s Diwan Stone crusher Chaktroo Haveli Poonch Versus

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		Union territory of J&K & Ors.
176.	WP(C) No. 1695 of 2023 (District Poonch)	Shazad Shabanam Prop. M/s Dewan Stone crusher, Chaktroo Tehsil Haveli District Poonch Versus UT of J&K & Ors
177.	WP(C) No. 2604 /2022 (District Rajouri)	M/s Vishav Brick Kiln Rajouri Versus UT of J&K &Ors
178.	WPC No. 876/2022	Inhabitants of village Maroog and Ors. V/s UT of J&K &Ors
179.	WP(C) No. 733/2022 (Distt. Kathua)	Inhabitants of Village Marhuine, Ward No's 4 & 5 Kishanpur, Tehsil Billawar, District Kathua through its representative Mr. Parshotam Kumar Versus UT of J&K & Ors
180.	OWP No. 2539 of 2018	Bhupinder Singh Versus State through Secretary JKPCB and Ors
181.	1087/2022	M/s Shamsheer Brick Kiln v/s State and Ors
182.	OWP No. 2541/2018 (Distt. Jammu)	Puran Resorts Gadhi Garh Jammu Versus State and Ors.
183.	WPC No. 2662/2023 (Distt. Kathua)	Mayank Mahajan Versus Union Territory of J&K & Ors.
184.	WPC No. 2747/2023 (Distt. Ramban)	Abdul Qayoom Nizami and another Versus Union territory of J&K & Ors.
185.	WPC No. 1874/2022 (Distt. Poonc)	Haroon Rafiq & Anr. Versus Indian Oil Corpn. Ltd and Ors.
186.	WPC No. /2023 (Distt. Jammu)	Inhabitants of Ward No. 5 and 6 Bishnah Tehsil Bishnah District Jammu through Sudhir Arora & Ors. Versus UT of J&K & Ors.
187.	WPC No. 28 of 2024 (District Kathua)	Swarno Devi Versu Union Territory of J&K & Ors.

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